

to see that Delhi, which is the centre of the administration of the country, gives a lead to the other cities to see that they also come up according to plan. Therefore, please have a master plan, provide bye-laws and enforce them strictly. Then only it is possible to control these encroachments. Otherwise, the unauthorised construction and encroachment will continue. The Minister in his reply should mention the steps that are being taken in this direction. He should also give a categorical assurance that no more encroachments or unauthorised constructions would be tolerated.

SHRI BHISHMA NARAIN SINGH: The hon. Member, Shri Shamanna, has suggested so many things. I have noted his suggestions. He has asked a question about Bangalore. I do not think that question will arise out of this Calling Attention Motion. Though I would not be able to reply about Bangalore, I can say that it is the general policy of the Government that we will not allow any encroachment in any metropolitan city, rather in any city.

He has alleged that these encroachments are taking place with the collaboration of the local bodies and their officials. This is not a fact. In fact, no Government will allow such things to happen in a city. But as I said in every city be it Bangalore or Delhi, the population is growing. Therefore, in the Sixth Plan we have provided sufficient money for the development of the small and medium towns. We are going to select more than 230 small and medium towns to develop so that the attraction towards the metropolitan cities is lessened. This is a difficult problem. We are taking the necessary steps. So far as the city of Delhi is concerned, I assure you that we will take every necessary step to see that encroachment does not take place even by amending the law, if that is warranted.

13.38 hrs.

ELECTION TO COMMITTEE

Committee on Official Language.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): Sir, on behalf of Shri Zail Singh, I beg to move:

"That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two members from amongst themselves to be members of the Committee on official Language vice Shri Vijay N. Patil resigned from the Committee and Shri R K Mhalgi died."

MR DEPUTY-SPEAKER: The question is:

"That in pursuance of Sub-section (2) of Section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two members from amongst themselves to be members of the Committee on Official Language vice Shri Vijay N. Patil resigned from the Committee and Shri R K Mhalgi died."

The motion was adopted.

13.39 hrs.

MATTERS UNDER RULE 377

(i) Need for halt station at Burhanpur for Mahanagari-Varanasi Express.

श्री शिव कुमार सिंह ठाकुर (खंडवा) : उपाध्यक्ष महोदय, बुरहानपुर एक औद्योगिक ऐतिहासिक, धार्मिक स्थल है। 18,000 पावरलूम 1 वीविंग मिल, 1 स्पिनिंग मिल, 28 सामाजिक, 7 कलेंडरिंग प्लान्ट, आयल मिल, दाल मिलें, बीड़ी इण्डस्ट्रीज हैं। 15 करोड़ रुपए का केला दिल्ली मार्केट में बुरहानपुर से आता है। पौने दो लाख गांठ कपास की बंघती हैं। एक नया शक्कर का कारखाना 1250 टन का सहकारिता के क्षेत्र में बन रहा है। मध्य प्रदेश का 11वें नम्बर का शहर है। यातायात अधिक है। महानगरी-वाराणसी रेल बुरहानपुर में रुकना आवश्यक है।

(ii) Need for proper maintenance of DTC buses.

SHRI BHEEKHABHAI (Banswara) : It is gratifying to note that Government have initiated effective steps to increase the D.T.C. bus fleet keeping in view the coming ASIAD in November this year. Even otherwise, DTC undoubtedly has improved its bus service, though not to the utmost satisfaction of the public. In this connection, I would like to make a few suggestions for the proper maintenance of the DTC buses, particularly keeping in view the coming ASIAD.

1. It has been observed that the buses are not properly cleaned. Window panes of the buses are cleaned only when the buses join the fleet or the glass is broken.